

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 619
01/241- 242/ND/2022

IN THE MATTER OF:
Mr. Hatam Singh and Anr.

...APPLICANT

Vs.

M/s. I.S.P Construction Pvt. Ltd. And Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 29.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

**:Adv Sumesh Dhawan, Adv Nishant
Yadav & Adv. Rinku Singh.**

For the Respondent

**:Mr. Sarwar Raza, Mohd. Waseem
Akram & Mr. Tabish Raza
Advocates**

ORDER

Due to paucity of time, matter is adjourned to **20.11.2022.**


(COURT OFFICER)